क्रम संख्या	एल॰ पी॰ जी॰ एजेंसी	तेल कंपनी का नॉम	की गई कार्रवाई
8.	ए जी गैस सर्विस, अहमदाबाद (गुजरात)	आई ओ सी	खुदरा बिक्री लाइसेंस का रद्दीकरण
9.	पम्मी गैस सर्विस, लुनावाडा, गुजरात	आई औ सी	-वही-
10.	माडर्न होम एंजेंसीज, विजयवाडा (आंध्र प्रदेश)	आई ओ सी	आपूर्ति का निलंबन
11.	पदमश्री गैस सविंस, नेल्लौर (आं. प्र.)	आई ओ सी	~वही
12.	सत्पा तुलशी एजेंसो, तरनका हैदराबाद (आन्ध्र प्रदेश)	एच पी सी	डिस्ट्रीब्यूटरशिप निलंबित कर दी गई।
13.	इनसान गैस, दुगीराला, गंटूर (आं. प्र.)	एच पी सी	डिस्ट्रीब्यूटरशिप निलंबित कर दी गई और बाद में कलक्टर के आदेश के अनुसार दोबारा चालू कर दी गई।
14.	হন্যা गैस, লखनऊ	एच पी सी	
15.	जनता गैस, लखनऊ	एच पी सी	कोई भी
16.	जय गैस सर्विस, लखनऊ	एच पी सी	अनियमितता
17.	विजय गैस सर्विस, लखनऊ	एच पी सी ≻	साबित नहीं
18.	नारायण गैस सर्विस, बाराबंकी	एच पी सी	हुई।
19.	गर्ग गैस सर्विस, कानपुर	एच पी सी	
20.	मानस गैस सविंस, कानपुर	एच पी स <u>ी</u>	

Loans and subsidies under IRDP

*409. SHRI AHMED PATEL: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:

(a) whether any loans and subsidies under IRDP are provided to families living below poverty line in rural and tribal areas, for accuiring income generating assets;

(b) if so, what are the details thereof;

(c) how many tribal and other families living below poverty line were given such loans and subsidies during the last three years in Gujarat, year-wise and districtwise; and

(d) what other measures are being taken by Government in respect of such families in the country, particularly in Gujarat?

THE MINISTER OF RURAL AREAS EMPLOYMENT (SHRI K. AND YERRANNAIDU): (a) and (b) The Integrated Rural Development Programme (IRDP) aims at providing loan and subsidy to families living below poverty line to enable them to acquire income generating assets. It is stipulated that 50% of beneficiaries should belong to Scheduled Caste and Scheduled Tribe families. The total amount of loan and subsidy disbursed to poor families as well as ST families in rural areas under IRDP is given in Statement-I (See below)

(c) The total number of tribal families and other poor families. covered under IRDP in Gujarat during the last three years is given in statement-II. (*See* below) District-wise physical

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coverage under IRDP is being monitored by this Department only since last year. The total number of families assisted and ST families benefitted under IRDP in various districts of Gujarat during 1995-96 is given in statement-III. (*See* below).

(d) Families living below the poverty line in rural areas throughout the country, including Gujarat are being assisted through a number of self and wage employment programmes of this Department. Besides IRDP, the programme for Training of Rural Youth for Self-Employment (TRYSEM), the Development of Women and Children in Rural Areas (DWCRA), the Tool Kits Programme, the Jawahar Rozgar Yogana, the Employment Assurance Scheme, the Indira Awaas Yojana and the Million Wells Scheme also aim at improving the living standard of the rural poor including tribals.

Year	1993-94	1994-95	1995-96
Physical Coverage			
Total families assisted (Lakh Nos.)	25.39	22.15	20.90
ST Families Assisted (Lakh Nos.)	4.33	3.50	3.08
Percentage of ST to Total	17.05	15.80	14.74
Financial Assistance			
Total Loan Disbursed (Rs. Lakh)	140844.47	145057.59	170327.97
Total Subsidy Disbursed (Rs. Lakh)	80081.82	818,30.46	87067.68
Loan Disbursed to STs (Rs. in Lakh)	14682.11	14913.46	19179.62
Subsidy Disbursed to STs (Rs. in Lakh)	13670.14	12795.51	14546.86
Loan Disbursed to ST as % of Total	10.42	10.28	11.25
Subsidy Disbursed to STs as % of Total	17.07	15.64	16.71

Statement-I Due for reply on 19.12.1996 Loans and Subsidies Provided under IRDP during the last three years

Statement-II

Loans and Subsidies Provided under IRDP during the last three years in Gujarat State

Year	1993-94	1994-95	1995-96
Total families assisted (Lakh Nos.)	0.80	0.72	0.56
Total ST families assisted (Lakh Nos.)	0.28	0.25	0.15
Percentage of ST to Total	35.00	34.72	26.79
Total Loan Disbursed (Rs. Lakh)	3873.44	4208.76	4454.29
Total Subsidy Disbursed	2506.17	2611.69	2384.32
Loan Disbursed to STs. (Rs. in Lakh)	1090.20	1317.43	1066.85
Subsidy Disbursed to STs (Rs. in Lakh)	1052.47	1079.54	846.43
Loan disbursed to ST as % of Total	28.15	31.30	23.95
Subsidy disbursed to ST as % of Total	42.00	41.33	35.50

Statement-III

District-wise Progress under IRDP during the last year (1995-96) in Gujarat State

DRDA	Total	ST Families	% of ST
	Families	assisted	to total
	assisted		families
Ahmedabad	3146	26	0.83
Amreli	2338	0	0.00
Kachchh	2147	281	13.09
Khada	3701	61	1.65
Gandhi nagar	511	0	0.00
Jamnagar	2025	7	0.35
Junagarh	2925	86	2.94
Dang	485	485	100.00
Panchmahal	7317	4111	56.18
Banaskantha	4025	418	10.39
Bharuch	3138	2310	73.61
Bhavnagar	2932	0	0.00
Mehsana	3294	0	0.00
Rajkot	2981	1	0.03
Vadodara	3572	1660	46.47
Valsad	2811	2325	82.71
Sabarkantha	3382	851	25.16
Surat	3105	2501	80.55
Surendranagar	1842	59	3.20
Total	55677	15182	27.27

Insurance of Indo-Oman Project

*410. SHRI JOHN F. FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) what is the present status of Oman-India submarine gas pipeline project;

(b) what is the amount incurred to have the feasibility report for this project and the liability on India for this expenditure; and

(c) whether any Insurance Companies have come forward to insure the project and what is the total estimated cost of the project as of now?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) A Joint Working Group has been constituted by the Gas Authority of India Limited and Oman Oil Company to expedite the feasibility study for the project.

(b) The cost of the feasibility study has been borne by the Oman Oil Company.

(c) No such proposal has been received from any insurance company. The Oman Oil Company has indicated that the estimated cost of the project is around USD 5 billion.

Production and Wastage of Natural Gas

*411. SHRI GOVINDRAM MIRI: Will the PRIME MINISTER be pleased to state:

(a) the State-wise quantum of natural gas production;

(b) the State-wise quantum of natural gas which is wasted without use and burnt;

(c) the extent of financial loss suffered due to wasteful burning, State-wise and year-wise; and

(d) the details of steps taken/initiated/ contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) The required information is given in the statement (*see* below).